

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
REVISED CAUSE LIST FOR 17/08/2018 (FRIDAY)

| S.No. | File No. | Case Particulars | Purpose |
|-------|----------|-------------------------------------------------------------------------|-------------------|
| 1 | 515 | Kewal Ram S/o Naina Ram, Jodhpur, Rajasthan | Further arguments |
| 2 | 516 | Dhan Raj S/o Natharam and Jetharam S/o Surjan Ram, Nagaur, Rajasthan | Further arguments |
| 3 | 517 | Mohan Ram S/o Veeru Ram, Jodhpur, Rajasthan | Further arguments |
| 4 | 518 | Veeru Ram S/o Surjan, Jodhpur, Rajasthan | Further arguments |
| 5 | 549 | Nawal Kishore S/o Shri Ranulal | Proper Orders |
| 6 | 550 | Nawal Kishore S/o Shri Ranulal | Proper Orders |
| 7 | 551 | Heeralal Brahmin S/o Bhanwar Lal Brahmin | Proper Orders |
| 8 | 552 | Nawal Kishore S/o Shri Ranulal | Proper Orders |

*Accepted
Ranulal*